

4  
CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH  
New Delhi

O.A. No.2420/1997

New Delhi, this 29th day of the November, 2000

Hon'ble Mr. Justice Rajagopala Reddy, Vice-Chairman (J)  
Hon'ble Mr. Govindan S. Tampi Member (A)

Smt. Sudhia Bedi  
w/o Shri Sushil Kumar Bedi  
posted as Assistant Librarian  
College of Arts,  
New Delhi-110001.

... Applicant  
(By Advocate: Shri S.D. Raturi, proxy counsel for  
Shri G.D. Gupta)

Versus

Union of India through

1. The Secretary,  
Ministry of Human Resource Development,  
Government of India, Shastri Bhawan,  
New Delhi.
2. Lt. Governor of Delhi  
Raj Niwas,  
Delhi.
3. The Chief Secretary,  
Directorate of Technical Education,  
Delhi Admn. C-Block, Vikas Bhawan,  
I.P. Estate, New Delhi -110002.
4. Smt. Usha Johar,  
B-477, Meera Bagh,  
Paschim Vihr,  
New Delhi.
5. Smt. Veena Behal,  
B-58, Vishnu Garden,  
New Delhi.

... Respondents

(By Advocate: Shri Devesh Singh)

ORDER (oral)

Justice V. Rajagopala Raddy:

Heard counsel for the applicant and respondents.

2. The applicant is employed as Assistant Librarian, in the College of Arts, New Delhi. Placing reliance upon the circulars issued by the Ministry of

1000

Human Resources Development, Government of India, from time to time creating the post of Librarian in various Polytechnics under the control of the N.C.T. Government of Delhi, whereby the posts of Assistant Librarian had been upgraded to the post of Librarian and they were placed in higher pay scales. The applicant seeks the same benefit to be granted to her. She is seeking, revision in pay scale from Rs.1200-2050 to Rs.1400-2600. 23

3. It is, however, stated in the reply that the Assistant Librarian working in the Polytechnics form a different class from that of Assistant Librarian working in the College of Arts and that the Fourth Central Pay Commission did not recommend the pay scale of Rs. 1400-2600 for the Asstt. Librarians working in the College of Arts.

4. We have given careful consideration to the contentions of the learned counsel. The applicant is seeking parity with the pay scale of Asstt. Librarians working in the Polytechnics, but no material is placed before us in what respect both are equally placed. The pay scales of Asstt. Librarians depend upon the size of the Libraries provided in the College of Arts or in the Polytechnics. The claim of the applicant has also been referred to the Fourth Central Pay Commission. Rejecting the request of the applicant in its report in para 11.63 which reads as under:-

"11.63. There are difficulties in re-classifying the posts of librarians and specifying their qualifications and

Q

recruitment levels. The pay scales, qualifications and recruitment levels of responsibility will really depend on several factors, mainly on the size of the library, its character and importance. To draw up suitable proposals in this regard a committee may be constituted to undertake this work. Pending such a review by the Committee, we recommend that librarians and library staff may be given the revised scales of pay proposed in Chapter 8."

24

The Committee which has been constituted in pursuance of the recommendations of the Fourth Central Pay Commission, <sup>has</sup> the applicant ~~has~~ himself says in MA 2553/2000, submitted the report and the same has been implemented with regard to the library staff, specifically the Asstt. Librarians. In such a case the applicant would get the pay scale as recommended by the Committee and no more.

6. In the circumstances, we cannot grant any relief to the applicant. OA fails and accordingly dismissed with costs of Rs. 1000/- (Rupees One Thousand only).

(Govindan S. Tampi)  
Member(A)

(V. Rajagopala Reddy)  
(Vice-Chairman(J))

/ravi/